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MINISTRY OF COMMERCE AND INDUSTRY

NOTIFICATION

New Delhi, the 25th November 1959

No. 7(5)-TMP/59.—In exercise of the powers conferred by sub-section (1) of section 4 of the Trade and Merchandise Marks Act, 1958 (43 of 1958), the Central Government hereby appoints Dr. S. Venkateswaran, Officer on Special Duty in the Ministry of Commerce and Industry, as the Controller-General of Patents, Designs and Trade Marks with headquarters at Bombay.

K. V. VENKATACHALAM, Jt. Secy.

